

**IN THE HIGH COURT OF JUDICATURE AT BOMBAY
APPELLATE SIDE CRIMINAL JURISDICTION**

CR. WRIT PETITION NO. 2868 OF 2024

Abu Salem Abdul Qayyam AnsariPETITIONER

V/S

Central Bureau Of Investigation And OrsRESPONDENT

Mr. Taraq Sayed for Petitioner

Mr. Ashish Satpute, APP for the State

**CORAM : HON'BLE SHRI JUSTICE A.S. GADKARI &
HON'BLE JUSTICE DR. NEELA KEDAR
GOKHALE, JJ**

DATE : 3rd July, 2024

P.C. :

Not before the Bench of which Justice Dr. Neela Kedar Gokhale
is a member.

(FOR REGISTRAR JUDICIAL - I)